

National Company Law Tribunal

Allahabad Bench

CP NO 15/11/2004

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Akhatar Ali V/S Hind Chemicals Ltd

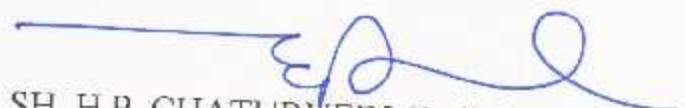
SECTION OF THE COMPANIES ACT: U/S 111 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Order dated 20.02.2017

CP No.15/11/2004 Akhatar Ali Vs. Hind Chemicals Ltd

Learned Counsel reported that the appeal is still pending in the High Court. List the matter on 30.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)